

PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Tuesday, 18th August, 1953

The House met at a Quarter Past Eight of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

9-15 A.M.

PAPER LAID ON THE TABLE

DELIMITATION COMMISSION FINAL ORDER No. 1

The Minister of Law and Minority Affairs (Shri Biswas): I beg to lay on the Table, under sub-section (2) of section 9 of the Delimitation Commission Act, 1952, a copy of the Delimitation Commission, India, Final Order No. 1, published in the Gazette of India Extraordinary, Part II, Section 3, dated the 17th July, 1953. [Placed in Library. See No. S-101/53.]

ELECTION TO COMMITTEES

ALL INDIA COUNCIL FOR TECHNICAL EDUCATION

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): I beg to move:

"That this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to be a member of the All India Council for

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Technical Education vice Prof. C. P. Mathew resigned, for the unexpired portion of the term, that is up to the 29th April, 1955."

Mr. Deputy-Speaker: The question is:

"That this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to be a member of the All India Council for Technical Education vice Prof. C. P. Mathew resigned, for the unexpired portion of the term, that is up to the 29th April, 1955."

The motion was adopted.

CENTRAL ADVISORY BOARD OF EDUCATION

Shri K. D. Malaviya: I beg to move:

"That this House do proceed to elect in such manner as the Speaker may direct, one member from among themselves to serve on the Central Advisory Board of Education in place of late Dr. Syama Prasad Mookerjee for the unexpired portion of his term."

Mr. Deputy-Speaker: The question is:

"That this House do proceed to elect in such manner as the Speaker may direct, one member from among themselves to serve on the Central Advisory Board of Education in place of late Dr. Syama Prasad Mookerjee for the unexpired portion of his term."

The motion was adopted.